

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Diary No(s) . 22486/2017

(Arising out of impugned final judgment and order dated 21-02-2017 in FA No. 413/2006 passed by the High Court of Judicature at Allahabad)

GAS AUTHORITY OF INDIA LTD

Petitioner(s)

VERSUS

ASHOK KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.75740/2017-CONDONATION OF DELAY IN FILING and IA No.75742/2017-EXEMPTION FROM FILING O.T.)

Date : 01-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Tushar Mehta, Sr. Adv.
 Mr. Kaushik Laik, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing OT is allowed.

Delay condoned.

Issue notice.

Tag with SLP(Civil)No.17180/2017.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER